

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.36/2022, IA No.38/2023 IN Appeal No. 34/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SEEMA KHORANA PATRA V/S DOON VALLEY COLONISERS AND BUILDERS PVT LTD & ORS
UNDER SECTION	59 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th July, 2024.

-Sd-

(Court Officer)

15th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*